					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	4024047427	2	4024047427	99.71	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	2	30706297	2	1008550	0.02	0		29697747	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	10584363	20	10524077	0.26	0	60286	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		24	4065338087	24	4035580054	100.00	0	60286	29697747	